NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.12/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M.

Name of the Company		Maa Sumitra Devi Construction Pvt.LtdVs-ROC, Jharkhand		
Under Section		252 (3)		
SI.	Name & Desigr	nation of Authorized	Appearing on behalf of	Signature with
No.		IN CAPITAL LETTERS)		date
11	SURENDRAS	INGH, ADVOCATE	Appellant	S. Singh Adv
				08.02.2018

ORDER

Ld. Counsel for the appellant is present.

Appellant has filed this appeal u/s. 252(3) of the Companies Act, 2013 for restoration of the company's name.

The Registrar of Companies (ROC), Jharkhand has filed detail paragraphwise reply. Ld. Counsel for the appellant sought leave of the Court for filing rejoinder. Prayer is allowed. Rejoinder, if any, against ROC's reply may be filed within 28/02/2018. Copy of the ROC's report may be given to the petitioner.

List it on 19/03/2018.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)